

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-105/2001/5836 /A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Aminur Rahman,  
District & Sessions Judge,  
Baksa, Mushalpur.

Dated Guwahati the 12<sup>th</sup> November, 2021

Sub: **Station leave permission.**

Ref:- Your letter No. DJ/BAK/2021/4779 dtd. 09.11.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with your official vehicle, at your own cost, **from the evening of 12.11.2021 till the morning 15.11.2021**, as prayed for. Further, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-105/2001/5837 /A, dated 12.11.2021

Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

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